

IN THE HIGH COURT OF ORISSA, CUTTACK

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Copies.

Report on :26-04-2022

Date : 26.04.2022										
S.L. No.	C.A.N o.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	27277/2022	26.04.2022	WP (C) - 4125/2012	S.K.SAHU	C.O.		Order Dtd. 2022-04-22			(Seat No -)
2	27278/2022	26.04.2022	WP (C) - 28908/2013	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22		WRIT BRANCH (DIVISION BENCH)	(Seat No - 114)
3	27279/2022	26.04.2022	WP (C) - 591/2017	R.K.MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22			(Seat No - 114)
4	27280/2022	26.04.2022	WP (C) - 3221/2016	R.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-22		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
5	27281/2022	26.04.2022	WP (C) - 12329/2018	K.P.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-04-22		WRIT BRANCH-4	(Seat No - 46)
6	27282/2022	26.04.2022	WP (C) -	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-04-25			(Seat)

			658/2017							t No - 46)
7	27283/2022	26.04.2022	WP (C) - 7442/ 2018	M. K. RATH	C.O.	DR (J)	Order Dtd. 2022-04-13			(S ea t No - 46)
8	27284/2022	26.04.2022	WP (C) - 7442/ 2018	GANESH CHANDRA JENA	C.O.	DR (J)	Order Dtd. 2022-04-13			(S ea t No - 46)
9	27285/2022	26.04.2022	WP (C) - 19888 /2015	MANOJ KUMAR PANI	C.O.	COURT NO. 22	Order Dtd. 2022-04-18			(S ea t No - 46)
10	27286/2022	26.04.2022	WP (C) - 10661 /2019	M. R. MALLA	C.O.	DR (J)	Order Dtd. 2022-04-19			(S ea t No - 46)
11	27287/2022	26.04.2022	WP (C) - 3857/ 2017	TAPAN SWAIN	C.O.	DR (J)	Order Dtd. 2022-04-22			(S ea t No - 46)
12	27288/2022	26.04.2022	WP (C) - 3857/ 2017	P. PANIGRA HI	C.O.	DR (J)	Order Dtd. 2022-04-22			(S ea t No - 46)
13	27289/2022	26.04.2022	WP (C) - 12927 /2012	N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-22			(S ea t No - 46)

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1 4	27290 /2022	26.04.2 022	WP (C) - 12927 /2012	C. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-22			(S ea t No - 46)
1 5	27291 /2022	26.04.2 022	WP (C) - 12927 /2012	UDAY KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-22			(S ea t No - 46)
1 6	27292 /2022	26.04.2 022	BLAPL - 2694/ 2022	SHRIKANT KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 46)
1 7	27293 /2022	26.04.2 022	WP (C) - 38323 /2021	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-22			(S ea t No - 46)
1 8	27294 /2022	26.04.2 022	WP (C) - 13799 /2005	R.K. MANGARA J	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019- 04-22			(S ea t No - 46)
1 9	27295 /2022	26.04.2 022	ARBP- 18/20 22	L. D. SAHU A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-22			(S ea t No - 46)
2 0	27296 /2022	26.04.2 022	CMAPL - 75/20 22	D.K.MAL LICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-22			(S ea t No - 46)
2 1	27297 /2022	26.04.2 022	CMAPL - 533/2	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022- 04-22			(S ea t

			019							No-46)
22	27298/2022	26.04.2022	ARBP-61/2021	BIJAY KUMAR SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(Seat No-46)
23	27299/2022	26.04.2022	CRLMC-3407/2010	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-04-22			(Seat No-46)
24	27300/2022	26.04.2022	WP (C)-30922/2021	RASHMI RANJAN DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-19			(Seat No-46)
25	27301/2022	26.04.2022	RVWPE T-64/2021	S.K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No-46)
26	27302/2022	26.04.2022	RVWPE T-9/2021	M.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(Seat No-46)
27	27303/2022	26.04.2022	WP (C)-7078/2014	U.KUMAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(Seat No-46)
28	27304/2022	26.04.2022	CRLMC-1521/2013	G.SUNDA RA	C.O.	COURT NO. 1	Order Dtd. 2022-04-22			(Seat No-46)

29	27305/2022	26.04.2022	BLAPL - 7383/2021	A.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Seat No - 46)
30	27306/2022	26.04.2022	CRLMC - 1299/2012	P. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-04-22			(Seat No - 46)
31	27307/2022	26.04.2022	CRLMC - 1596/2012	TAPAN KUMAR KAMILA	C.O.	COURT NO. 15	Order Dtd. 2022-04-22			(Seat No - 46)
32	27308/2022	26.04.2022	CRLMC - 1218/2012	PITABAS NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-04-22			(Seat No - 46)
33	27309/2022	26.04.2022	BLAPL - 804/2022	P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Seat No - 46)
34	27310/2022	26.04.2022	CRLMC - 592/2012	D.K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-04-22		CRIMINAL MISC-1	(Seat No - 2)
35	27311/2022	26.04.2022	CRLMC - 4/2012	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2022-04-22			(Seat No - 2)
36	27312/2022	26.04.2022	BLAPL - 863/2022	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Seat No - 2)

37	27313/2022	26.04.2022	CRLMC - 4999/2011	S. S. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(Seat No - 2)
38	27314/2022	26.04.2022	CRLMC - 2628/2012	B. B. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(Seat No - 2)
39	27315/2022	26.04.2022	CRLMC - 57/2022	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-04-25		CRIMINAL MISC-1	(Seat No - 8)
40	27316/2022	26.04.2022	CRLMC - 2813/2012	SRINIBAS MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-04-22			(Seat No - 8)
41	27317/2022	26.04.2022	CRLMC - 3787/2012	KSHITISH	C.O.	COURT NO. 15	Order Dtd. 2022-04-22			(Seat No - 8)
42	27318/2022	26.04.2022	CRLMC - 922/2022	S.P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Seat No - 8)
43	27319/2022	26.04.2022	CRLMC - 1520/2013	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2022-04-22			(Seat No - 8)
44	27320/2022	26.04.2022	CRLMC - 1518/2013	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-22			(Seat No - 8)
45	27321/2022	26.04.2022	CRLMC - 870/2022	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-04-22			(Seat No -)

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46	27322/2022	26.04.2022	CRLMC - 979/2022	G.JAYASINGH	C.O.	COURT NO. 23	Order Dtd. 2022-04-22			(Seat No - 8)
47	27323/2022	26.04.2022	CRLMC - 1518/2013	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-22			(Seat No - 8)
48	27324/2022	26.04.2022	WPC (OAC) - 2989/2015	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-21			(Seat No - 8)
49	27325/2022	26.04.2022	WP (C) - 412/2017	PABITRA KUMAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25			(Seat No - 8)
50	27326/2022	26.04.2022	CRLMC - 1004/2022	B.K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Seat No - 8)
51	27327/2022	26.04.2022	WP (C) - 8180/2022	A. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(Seat No - 8)
52	27328/2022	26.04.2022	WP (C) - 10045/2022	P. N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(Seat No - 8)
53	27329/2022	26.04.2022	MACA-133/2021	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-04-22		MISC. APPEAL SEC.	(Seat No - 4)
54	27330/2022	26.04.2022	WP (C) - 33480/2011	SAROJ KUMAR PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25		WRIT BRANCH (DIVI	(Seat No

									SION BENCH)	- 11 7)
5 5	27331 /2022	26.04.2 022	WP (C) - 7065/ 2016	P. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-25			(S ea t No - 11 7)
5 6	27332 /2022	26.04.2 022	MACA- 133/2 021	S.BISWA L	C.O.	COURT NO. 23	Order Dtd. 2022- 04-22		MISC. APPEA L SEC.	(S ea t No - 4)
5 7	27333 /2022	26.04.2 022	WPC (O AC) - 607/2 013	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-21			(S ea t No - 4)
5 8	27334 /2022	26.04.2 022	WPC (O AC) - 663/2 013	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-21			(S ea t No - 4)
5 9	27335 /2022	26.04.2 022	BLAPL - 2901/ 2022	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 4)
6 0	27336 /2022	26.04.2 022	WP (C) - 7103/ 2016	R.K.MAH ABHOI	C.O.	COURT NO. 11	Order Dtd. 2022- 04-22			(S ea t No - 4)
6 1	27337 /2022	26.04.2 022	FAO- 502/2 020	B. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022- 04-22			(S ea t No - 4)
6 2	27338 /2022	26.04.2 022	WP (C) - 7485/ 2022	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-25		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 6)

63	27339/2022	26.04.2022	WP (C) - 9599/2019	K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(Seat No - 106)
64	27340/2022	26.04.2022	WP (C) - 5155/2019	C.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-20			(Seat No - 106)
65	27341/2022	26.04.2022	WP (C) - 5620/2019	C.R.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-20			(Seat No - 106)
66	27342/2022	26.04.2022	WP (C) - 11393/2016	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(Seat No - 106)
67	27343/2022	26.04.2022	WP (C) - 6402/2018	N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(Seat No - 106)
68	27344/2022	26.04.2022	WP (C) - 11393/2016	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(Seat No - 106)
69	27345/2022	26.04.2022	WP (C) - 6489/2018	UJJWALA PRADEEP BAG	C.O.	COURT NO. 3	Order Dtd. 2022-04-25			(Seat No - 106)
70	27346/2022	26.04.2022	WP (C) - 11397/2016	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-22			(Seat No - 106)

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7 1	27347 /2022	26.04.2 022	WP (C) - 6490/ 2018	UJJWALA PRADEEP BAG	C.O.	COURT NO. 3	Order Dtd. 2022- 04-25			(S ea t No - 10 6)
7 2	27348 /2022	26.04.2 022	WP (C) - 11397 /2016	T.K.NAY AK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-22			(S ea t No - 10 6)
7 3	27349 /2022	26.04.2 022	WP (C) - 9186/ 2022	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-25			(S ea t No - 10 6)
7 4	27350 /2022	26.04.2 022	WP (C) - 10254 /2016	A. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-25			(S ea t No - 10 6)
7 5	27351 /2022	26.04.2 022	WP (C) - 11395 /2016	T.K.NAY AK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-22			(S ea t No - 10 6)
7 6	27352 /2022	26.04.2 022	WP (C) - 10039 /2022	P. N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-25			(S ea t No - 10 6)
7 7	27353 /2022	26.04.2 022	WP (C) - 11395 /2016	T.K.NAY AK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-22			(S ea t No - 10 6)
7	27354	26.04.2	WP (C)	DEBENDR	C.O.	COURT	Order Dtd. 2022-			(S

8	/2022	022	- 2933/ 2018	A BEHERA		NO. 3	04-25			ea t No - 10 6)
7 9	27355 /2022	26.04.2 022	WP (C) - 8179/ 2022	A. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-25			(S ea t No - 10 6)
8 0	27356 /2022	26.04.2 022	RSA- 394/2 012	JYOTI PRAKASH KAR	C.O.	COURT NO. 24	Order Dtd. 2022- 04-25	SECON D APPEA L		(S ea t No - 3)
8 1	27357 /2022	26.04.2 022	CRLMP - 523/2 022	D.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25	WRIT BRANC H-1		(S ea t No - 4)
8 2	27358 /2022	26.04.2 022	CRLRE V- 482/2 021	KIRTAN DANG	C.O.	COURT NO. 11	Order Dtd. 2022- 04-21	CRIMI NAL REVIS ION		(S ea t No - 4)
8 3	27359 /2022	26.04.2 022	BLAPL - 1372/ 2022	B. P. TANGA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25	CRIMI NAL MISC- 3		(S ea t No - 9)
8 4	27360 /2022	26.04.2 022	BLAPL - 10310 /2021	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 9)
8 5	27361 /2022	26.04.2 022	BLAPL - 7846/ 2021	M. R. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25	CRIMI NAL MISC- 1		(S ea t No - 6)
8 6	27362 /2022	26.04.2 022	BLAPL - 2301/ 2021	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-25			(S ea t No

										- 6)
8 7	27363 /2022	26.04.2 022	CMAPL - 265/2 018	L. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 6)
8 8	27364 /2022	26.04.2 022	ABLAP L- 4052/ 2020	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22			(S ea t No - 6)
8 9	27365 /2022	26.04.2 022	ABLAP L- 15784 /2020	MANAS RANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022- 04-22			(S ea t No - 6)
9 0	27366 /2022	26.04.2 022	ABLAP L- 4048/ 2020	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22			(S ea t No - 6)
9 1	27367 /2022	26.04.2 022	CRLA- 510/2 021	AMIYA KUMAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022- 04-20			(S ea t No - 6)
9 2	27368 /2022	26.04.2 022	CRLA- 336/2 021	MADAN DAS	C.O.	COURT NO. 25	Order Dtd. 2022- 04-20			(S ea t No - 6)
9 3	27369 /2022	26.04.2 022	ABLAP L- 3964/ 2020	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22			(S ea t No - 6)
9 4	27370 /2022	26.04.2 022	ABLAP L- 16485 /2020	DILLIP SAMAL	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 6)
9 5	27371 /2022	26.04.2 022	ABLAP L- 4102/ 2020	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22			(S ea t

			2020							No - 6)
9 6	27372 /2022	26.04.2 022	ABLAP L- 4092/ 2020	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22			(S ea t No - 6)
9 7	27373 /2022	26.04.2 022	ABLAP L- 3958/ 2020	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22			(S ea t No - 6)
9 8	27374 /2022	26.04.2 022	ABLAP L- 3955/ 2020	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22			(S ea t No - 6)
9 9	27375 /2022	26.04.2 022	ABLAP L- 14831 /2020	H K PATRA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 6)
1 0 0	27376 /2022	26.04.2 022	ABLAP L- 3831/ 2020	I. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 6)
1 0 1	27377 /2022	26.04.2 022	FAO- 74/20 20	R DAS	C.O.	COURT NO. 22	Order Dtd. 2022- 04-12			(S ea t No - 6)
1 0 2	27378 /2022	26.04.2 022	ABLAP L- 1651/ 2020	G. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22			(S ea t No - 6)
1 0 3	27379 /2022	26.04.2 022	ABLAP L- 14834 /2020	S DASH	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 6)
1 0	27380 /2022	26.04.2 022	ABLAP L-	M N MOHANTY	C.O.	COURT NO.	Order Dtd. 2022- 04-25			(S ea

4			14930 /2020			25				t No - 6)
1 0 5	27381 /2022	26.04.2 022	ABLAP L- 16015 /2020	B. PASAYAT	C.O.	COURT NO. 25	Order Dtd. 2022- 04-22			(S ea t No - 6)
1 0 6	27382 /2022	26.04.2 022	CONTC - 1599/ 2021	M/S.AMI T PRASAD BOSE, S. SWAIN, SASWAT DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No - 6)
1 0 7	27383 /2022	26.04.2 022	CONTC - 1599/ 2021	M.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No - 6)
1 0 8	27384 /2022	26.04.2 022	ABLAP L- 15122 /2020	J.K. MOHAPAT RA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-21			(S ea t No - 6)
1 0 9	27385 /2022	26.04.2 022	ABLAP L- 16397 /2020	K SHIEKK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 6)
1 1 0	27386 /2022	26.04.2 022	WP (C) - 5566/ 2022	R. K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25		WRIT BRANC H-5	(S ea t No - 32)
1 1 1	27387 /2022	26.04.2 022	WP (C) - 41272 /2021	A. B. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25		WRIT BRANC H-6	(S ea t No - 16)
1 1 2	27388 /2022	26.04.2 022	ABLAP L- 16398 /2020	K SHIEKH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No

										- 16)
1 1 3	27389 /2022	26.04.2 022	ABLAP L- 16015 /2020	S.N. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022- 04-22			(S ea t No - 16)
1 1 4	27390 /2022	26.04.2 022	WP (C) - 27279 /2021	PARSURA M PANDA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 16)
1 1 5	27391 /2022	26.04.2 022	ABLAP L- 15351 /2020	M.R. ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2022- 04-21			(S ea t No - 16)
1 1 6	27392 /2022	26.04.2 022	ABLAP L- 6503/ 2020	J.K. MOHAPAT RA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-25			(S ea t No - 16)
1 1 7	27393 /2022	26.04.2 022	WP (C) - 8340/ 2020	D. C. DAS	C.O.	COURT NO. 3	Order Dtd. 2022- 04-20			(S ea t No - 16)
1 1 8	27394 /2022	26.04.2 022	ABLAP L- 12880 /2020	P.K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 16)
1 1 9	27395 /2022	26.04.2 022	WP (C) - 7995/ 2022	B. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25		WRIT BRANC H-3	(S ea t No - 33)
1	27396	26.04.2	WP (C)	M. N.	C.O.	COURT	Order Dtd. 2022-		WRIT	(S

20	/2022	022	- 7453/ 2022	MOHANTY		NO. 25	04-25		BRANC H-5	ea t No - 23)
1 2 1	27397 /2022	26.04.2 022	ABLAP L- 14893 /2020	A.K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 23)
1 2 2	27398 /2022	26.04.2 022	ABLAP L- 16418 /2020	N DAS	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 23)
1 2 3	27399 /2022	26.04.2 022	ABLAP L- 16447 /2020	B SINGH	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 23)
1 2 4	27400 /2022	26.04.2 022	ABLAP L- 16440 /2020	A.PATTA NAIK	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 23)
1 2 5	27401 /2022	26.04.2 022	ABLAP L- 16488 /2020	D.K.MAL LICK	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 23)
1 2 6	27402 /2022	26.04.2 022	ABLAP L- 16333 /2020	M R PANDA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 23)
1 2 7	27403 /2022	26.04.2 022	ABLAP L- 8293/ 2020	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25			(S ea t No - 23)

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1 2 8	27404 /2022	26.04.2 022	ABLAP L- 3112/ 2020	H K DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-25			(S ea t No - 23)
1 2 9	27405 /2022	26.04.2 022	BLAPL - 8224/ 2021	P K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022- 04-25		CRIMI NAL MISC- 1	(S ea t No - 7)
1 3 0	27406 /2022	26.04.2 022	CRLMC - 830/2 022	D BISWAL	C.O.	COURT NO. 23	Order Dtd. 2022- 04-25			(S ea t No - 7)
1 3 1	27407 /2022	26.04.2 022	MACA- 501/2 020	D PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2022- 04-18			(S ea t No - 7)
1 3 2	27408 /2022	26.04.2 022	WP (C) - 37501 /2021	M. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-22			(S ea t No - 7)
1 3 3	27409 /2022	26.04.2 022	WP (C) - 2829/ 2014	R K BARIK	GENE RAL		Order Dtd. 2022- 04-12			(S ea t No - 7)
1 3 4	27410 /2022	26.04.2 022	RVWPE T- 255/2 018	R K BARIK	GENE RAL		Order Dtd. 2018- 11-19Judgement Dtd. 2018-11-19,		CIVIL REVIS ION	(S ea t No - 1)
1 3 5	27411 /2022	26.04.2 022	WP (C) - 9935/ 2022	A.K.MOH ANTY	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No - 1)
1 3	27412 /2022	26.04.2 022	WP (C) -	B.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22			(S ea

6			3946/ 2022							t No - 1)
1 3 7	27413 /2022	26.04.2 022	WP (C) - 10087 /2022	P.K.MIS HRA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No - 1)
1 3 8	27414 /2022	26.04.2 022	WP (C) - 9868/ 2022	B.BEHER A	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No - 1)
1 3 9	27415 /2022	26.04.2 022	WPC (O AC) - 1067/ 2018	RATNAKA R SWAIN	C.O.	COURT NO. 24	Order Dtd. 2022- 04-07			(S ea t No - 1)
1 4 0	27416 /2022	26.04.2 022	WP (C) - 8650/ 2022	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No - 1)
1 4 1	27417 /2022	26.04.2 022	WP (C) - 4203/ 2022	J. D. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No - 1)
1 4 2	27418 /2022	26.04.2 022	WP (C) - 8405/ 2022	GOPAL PRASAD JENA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No - 1)
1 4 3	27419 /2022	26.04.2 022	WP (C) - 4982/ 2022	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
1 4 4	27420 /2022	26.04.2 022	WP (C) - 9562/ 2022	LAXMAN BHOI	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No - 10

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1 4 5	27421 /2022	26.04.2 022	CRLMP - 697/2 022	MANORAN JAN PADHI	C.O.	COURT NO. 17	Order Dtd. 2022- 04-25			(S ea t No - 10 5)
1 4 6	27422 /2022	26.04.2 022	CRLMP - 673/2 022	MANASI PANDA	C.O.	COURT NO. 17	Order Dtd. 2022- 04-25			(S ea t No - 10 5)
1 4 7	27423 /2022	26.04.2 022	CRLMP - 693/2 022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022- 04-25			(S ea t No - 10 5)
1 4 8	27424 /2022	26.04.2 022	CRLMP - 687/2 022	BASUDEV BARIK	C.O.	COURT NO. 17	Order Dtd. 2022- 04-25			(S ea t No - 10 5)
1 4 9	27425 /2022	26.04.2 022	CRLMP - 671/2 022	RANJIT MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022- 04-25			(S ea t No - 10 5)
1 5 0	27426 /2022	26.04.2 022	CRLMP - 676/2 022	MANORAN JAN DAS	C.O.	COURT NO. 17	Order Dtd. 2022- 04-25			(S ea t No - 10 5)
1 5 1	27427 /2022	26.04.2 022	CRLMP - 469/2 022	SUSHANT A KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022- 04-25			(S ea t No - 10 5)
1 5 2	27428 /2022	26.04.2 022	CRLMP - 470/2	SUSHANT A KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022- 04-25			(S ea t

			022							No - 105)
153	27429/2022	26.04.2022	CRLMP - 556/2022	BISHNUP RIYA PANI	C.O.	COURT NO. 17	Order Dtd. 2022-04-25			(Seat No - 105)
154	27430/2022	26.04.2022	CRLMP - 680/2022	BYOMAKE SH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2022-04-25			(Seat No - 105)
155	27431/2022	26.04.2022	OJC-6023/2000	SANJAY KUMAR SAHU	C.O.	COURT NO. 16	Order Dtd. 2022-04-25			(Seat No - 105)
156	27432/2022	26.04.2022	BLAPL - 5475/2021	DILLIP KUMAR MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 105)
157	27433/2022	26.04.2022	WP (C) - 11708/2018	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-25			(Seat No - 105)
158	27434/2022	26.04.2022	BLAPL - 5227/2021	S. PATTANAIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 105)
159	27435/2022	26.04.2022	CRLMC - 2514/2021	MAHES DAS	C.O.	COURT NO. 6	Order Dtd. 2022-04-25	CRMINAL MISC-2		(Seat No - 15)

160	27436/2022	26.04.2022	WP (C) - 19025/2019	P. K. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2022-04-22			(Seat No - 15)
161	27437/2022	26.04.2022	WP (C) - 9668/2022	P. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2022-04-22			(Seat No - 15)
162	27438/2022	26.04.2022	CRLMC - 2347/2021	R.K.MAHABHOI	C.O.	COURT NO. 11	Order Dtd. 2022-04-25		CRIMINAL MISC-3	(Seat No - 9)
163	27439/2022	26.04.2022	WP (C) - 9668/2022	R. C. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-04-22			(Seat No - 9)
164	27440/2022	26.04.2022	CRLMC - 2835/2021	L.D.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(Seat No - 9)
165	27441/2022	26.04.2022	BLAPL - 266/2021	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 9)
166	27442/2022	26.04.2022	CRLMC - 1739/2020	K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-25		CRIMINAL MISC-1	(Seat No - 1)
167	27443/2022	26.04.2022	BLAPL - 3209/2021	B. B. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-22			(Seat No - 1)
168	27444/2022	26.04.2022	CRLMC - 408/2	B.R.SENPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(Seat No - 1)

			022							No - 1)
169	27445/2022	26.04.2022	BLAPL - 5952/2021	G.SUNDA RA	C.O.	COURT NO. 25	Order Dtd. 2022-04-22			(Seat No - 1)
170	27446/2022	26.04.2022	CRLMC - 2601/2021	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2022-04-25			(Seat No - 1)
171	27447/2022	26.04.2022	RSA-331/2015	K. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-04-22		SECOND APPEAL	(Seat No - 1)
172	27448/2022	26.04.2022	CRLMC - 2602/2021	NIRANJAN ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(Seat No - 1)
173	27449/2022	26.04.2022	BLAPL - 3456/2021	B.P. TANGA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25			(Seat No - 1)
174	27450/2022	26.04.2022	BLAPL - 4979/2021	B.N. SAHU	C.O.	COURT NO. 6	Order Dtd. 2022-04-25			(Seat No - 1)
175	27451/2022	26.04.2022	RSA-111/2016	T. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-22		SECOND APPEAL	(Seat No - 5)
176	27452/2022	26.04.2022	BLAPL - 3124/2021	P.K.BEH ERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25			(Seat No - 5)
177	27453/2022	26.04.2022	BLAPL -	SAMIR BARIK	C.O.	COURT NO.	Order Dtd. 2022-04-25			(Seat

7			4588/ 2021			11				t No - 5)
1 7 8	27454 /2022	26.04.2 022	BLAPL - 4727/ 2021	H.K.DAS H	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-25			(S ea t No - 5)
1 7 9	27455 /2022	26.04.2 022	BLAPL - 2447/ 2021	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2022- 04-25			(S ea t No - 5)
1 8 0	27456 /2022	26.04.2 022	BLAPL - 1342/ 2021	A.K.MOH ANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-25			(S ea t No - 5)
1 8 1	27457 /2022	26.04.2 022	CONTC - 878/2 018	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-22			(S ea t No - 5)
1 8 2	27458 /2022	26.04.2 022	BLAPL - 4081/ 2021	P.K.MOH ANTY	C.O.	COURT NO. 23	Order Dtd. 2022- 04-25		CRIMI NAL MISC- 1	(S ea t No - 2)
1 8 3	27459 /2022	26.04.2 022	CRLMP - 2104/ 2021	B. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2022- 04-25			(S ea t No - 2)
1 8 4	27460 /2022	26.04.2 022	WP (C) - 7139/ 2022	N.R. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022- 04-22		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 3)
1 8 5	27461 /2022	26.04.2 022	WP (C) - 34170 /2021	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022- 04-25			(S ea t No - 10

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1 8 6	27462 /2022	26.04.2 022	WP (C) - 19888 /2015	S. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 10 3)
1 8 7	27463 /2022	26.04.2 022	WA- 160/2 012	R. R. DAS	C.O.	COURT NO. 21	Order Dtd. 2022- 04-06			(S ea t No - 10 3)
1 8 8	27464 /2022	26.04.2 022	WP (C) - 2974/ 2022	MOHAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022- 04-22			(S ea t No - 10 3)
1 8 9	27465 /2022	26.04.2 022	WP (C) - 2974/ 2022	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2022- 04-22			(S ea t No - 10 3)
1 9 0	27466 /2022	26.04.2 022	WP (C) - 8061/ 2022	S. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022- 04-22			(S ea t No - 10 3)
1 9 1	27467 /2022	26.04.2 022	WP (C) - 8061/ 2022	P. K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022- 04-22			(S ea t No - 10 3)
1 9 2	27468 /2022	26.04.2 022	WP (C) - 23204 /2015	UDAY KUMAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-07			(S ea t No - 10 3)
1 9 3	27469 /2022	26.04.2 022	WP (C) - 32777	R. JETHY	C.O.	COURT NO. 22	Order Dtd. 2022- 04-22		WRIT BRANC H-2	(S ea t

			/2020							No-34)
194	27470/2022	26.04.2022	WP (C) - 9951/2022	JIBAN JYOTI SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-04-22			(Seat No-34)
195	27471/2022	26.04.2022	WP (C) - 18934/2016	S. K. BHANJAD EO	C.O.	COURT NO. 9	Order Dtd. 2022-04-22		WRIT BRANCH-3	(Seat No-28)
196	27472/2022	26.04.2022	CRLMC - 3225/2011	P. BASTIA	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No-28)
197	27473/2022	26.04.2022	CONTC - 861/2022	SURENDRA KUMAR GARTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No-28)
198	27474/2022	26.04.2022	CONTC - 2676/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No-28)
199	27475/2022	26.04.2022	CONTC - 2331/2022	M/S MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No-28)
200	27476/2022	26.04.2022	CONTC - 2768/2022	M/S MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No-28)

201	27477/2022	26.04.2022	CONTC - 2377/2022	SAROJ KUMAR PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 28)
202	27478/2022	26.04.2022	CONTC - 2356/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 28)
203	27479/2022	26.04.2022	CONTC - 2767/2022	M/S MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 28)
204	27480/2022	26.04.2022	CONTC - 1805/2022	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 28)
205	27481/2022	26.04.2022	MACA-789/2020	P. K. PARIDA	GENERAL		Order Dtd. 2021-04-05			(Seat No - 28)
206	27482/2022	26.04.2022	WP (C) - 27279/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-20			(Seat No - 28)
207	27483/2022	26.04.2022	GCRLA - 25/2019	R. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-04-18			(Seat No - 28)
208	27484/2022	26.04.2022	CRLA-687/2016	R. K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-18			(Seat No - 28)

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2 0 9	27485 /2022	26.04.2 022	CONTC - 2419/ 2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 1 0	27486 /2022	26.04.2 022	CONTC - 2560/ 2022	AJAY KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 1 1	27487 /2022	26.04.2 022	CONTC - 2426/ 2022	M. N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 1 2	27488 /2022	26.04.2 022	CONTC - 2558/ 2022	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 1 3	27489 /2022	26.04.2 022	CONTC - 2424/ 2022	MADHABA NANDA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 1 4	27490 /2022	26.04.2 022	CONTC - 2454/ 2022	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 1 5	27491 /2022	26.04.2 022	CONTC - 2425/ 2022	MADHABA NANDA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2	27492	26.04.2	CONTC	P. C.	C.O.	COURT	Order Dtd. 2022-			(S

16	/2022	022	- 2488/ 2022	DAS		NO. 2 OLD	04-22			ea t No - 28)
217	27493 /2022	26.04.2 022	CONTC - 2658/ 2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
218	27494 /2022	26.04.2 022	CONTC - 2559/ 2022	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
219	27495 /2022	26.04.2 022	CONTC - 2615/ 2022	M/S BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
220	27496 /2022	26.04.2 022	CONTC - 2415/ 2022	M/S MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
221	27497 /2022	26.04.2 022	CONTC - 2417/ 2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
222	27498 /2022	26.04.2 022	CONTC - 1719/ 2022	A. K. ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
223	27499 /2022	26.04.2 022	CONTC - 1719/ 2022	S. C. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)

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2 2 4	27500 /2022	26.04.2 022	CRLA- 141/2 022	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-25			(S ea t No - 28)
2 2 5	27501 /2022	26.04.2 022	CONTC - 1633/ 2022	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 2 6	27502 /2022	26.04.2 022	CONTC - 1660/ 2022	M/S KABITA PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 2 7	27503 /2022	26.04.2 022	CONTC - 2218/ 2022	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 2 8	27504 /2022	26.04.2 022	CONTC - 2673/ 2022	DEBENDR A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 2 9	27505 /2022	26.04.2 022	CONTC - 2624/ 2022	DEBENDR A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 3 0	27506 /2022	26.04.2 022	CONTC - 2672/ 2022	DEBENDR A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 3 3	27507 /2022	26.04.2 022	CONTC -	DEBENDR A	C.O.	COURT NO. 2	Order Dtd. 2022- 04-22			(S ea

1			2087/ 2022	BEHERA		OLD				t No - 28)
2 3 2	27508 /2022	26.04.2 022	CONTC - 2000/ 2022	DEBENDR A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 3 3	27509 /2022	26.04.2 022	CONTC - 1999/ 2022	DEBENDR A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 3 4	27510 /2022	26.04.2 022	CONTC - 2674/ 2022	DEBENDR A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 3 5	27511 /2022	26.04.2 022	CONTC - 2314/ 2022	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 3 6	27512 /2022	26.04.2 022	CONTC - 2325/ 2022	M.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 3 7	27513 /2022	26.04.2 022	CONTC - 2146/ 2022	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 3 8	27514 /2022	26.04.2 022	CONTC - 2392/ 2022	A. K. SAA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)

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2 3 9	27515 /2022	26.04.2 022	CONTC - 2313/ 2022	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 4 0	27516 /2022	26.04.2 022	CONTC - 2326/ 2022	M/S RAMA KRISHNA BISOI, P.K.DAS H	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 4 1	27517 /2022	26.04.2 022	CONTC - 2354/ 2022	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 4 2	27518 /2022	26.04.2 022	CONTC - 2273/ 2022	A.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 4 3	27519 /2022	26.04.2 022	CONTC - 1985/ 2022	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 4 4	27520 /2022	26.04.2 022	CONTC - 2079/ 2022	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 4 5	27521 /2022	26.04.2 022	CONTC - 2155/ 2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 4 6	27522 /2022	26.04.2 022	CONTC - 2147/ 2022	MADHABA NANDA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)

			2022							No - 28)
2 4 7	27523 /2022	26.04.2 022	CONTC - 2271/ 2022	GANESH CHANDRA JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 4 8	27524 /2022	26.04.2 022	CONTC - 2272/ 2022	AJAY KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 4 9	27525 /2022	26.04.2 022	CONTC - 2150/ 2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 5 0	27526 /2022	26.04.2 022	CONTC - 7220/ 2021	M/S JAYADEB A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 5 1	27527 /2022	26.04.2 022	CONTC - 2136/ 2022	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 5 2	27528 /2022	26.04.2 022	CMP- 295/2 022	GYANA RANJAN PATRA	C.O.	COURT NO. 22	Order Dtd. 2022- 04-20			(S ea t No - 28)
2 5 3	27529 /2022	26.04.2 022	CMP- 657/2 019	P. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022- 04-20			(S ea t No - 28)

254	27530/2022	26.04.2022	CMP-657/2019	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-20			(Seat No - 28)
255	27531/2022	26.04.2022	CONTC - 2130/2022	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 28)
256	27532/2022	26.04.2022	CONTC - 2131/2022	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 28)
257	27533/2022	26.04.2022	CONTC - 2132/2022	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 28)
258	27534/2022	26.04.2022	ABLAP L-2949/2022	M. D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-19			(Seat No - 28)
259	27535/2022	26.04.2022	CONTC - 1659/2022	M/S RAMA KRISHNA BISOI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-22			(Seat No - 28)
260	27536/2022	26.04.2022	CONTC - 2135/2022	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 28)
261	27537/2022	26.04.2022	CONTC - 1901/2022	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 28)

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2 6 2	27538 /2022	26.04.2 022	CONTC - 1634/ 2022	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 28)
2 6 3	27539 /2022	26.04.2 022	CONTC - 319/2 022	P. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-22		CONTE MPT	(S ea t No - 1)
2 6 4	27540 /2022	26.04.2 022	CONTC - 2185/ 2022	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 1)
2 6 5	27541 /2022	26.04.2 022	CONTC - 2203/ 2022	SAPAN KUMAR PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 1)
2 6 6	27542 /2022	26.04.2 022	CONTC - 2054/ 2022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 1)
2 6 7	27543 /2022	26.04.2 022	CONTC - 2106/ 2022	MR. ACHYUTA NANDA PATTANA IK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 1)
2 6 8	27544 /2022	26.04.2 022	CONTC - 2675/ 2022	DEBENDR A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22			(S ea t No - 1)
2 6 9	27545 /2022	26.04.2 022	WP (C) - 9599/ 2019	A. K. BISOI	C.O.	COURT NO. 3	Order Dtd. 2022- 04-25			(S ea t No - 1)
2	27546	26.04.2	CONTC	M/S	C.O.	COURT	Order Dtd. 2022-			(S

70	/2022	022	- 1949/ 2022	DINESH KU. PANDA		NO. 2 OLD	04-22			ea t No - 1)
271	27547 /2022	26.04.2 022	CRLA- 776/2 021	MANAS RANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-25		CRIMI NAL APPEA L	(S ea t No - 1)
272	27548 /2022	26.04.2 022	BLAPL - 7427/ 2021	ACHYUTA NANDA PATTANA IK	C.O.	COURT NO. 9 OLD	Order Dtd. 2021- 12-21			(S ea t No - 1)
273	27549 /2022	26.04.2 022	ABLAP L- 1434/ 2022	N.C.SIN HA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 02-22			(S ea t No - 1)
274	27550 /2022	26.04.2 022	ABLAP L- 1343/ 2022	PRADIPT A BEURA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-20			(S ea t No - 1)
275	27551 /2022	26.04.2 022	ABLAP L- 2836/ 2022	PRASANJ IT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-20			(S ea t No - 1)
276	27552 /2022	26.04.2 022	ABLAP L- 2838/ 2022	PRASANJ IT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-19			(S ea t No - 1)
277	27553 /2022	26.04.2 022	CRLA- 279/2 022	S. C. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-25			(S ea t No - 1)
278	27554 /2022	26.04.2 022	CRLA- 660/2 021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-25		CRIMI NAL APPEA L	(S ea t No - 1)

279	27555/2022	26.04.2022	CRLA-191/2021	SAPAN KUAMR PAL	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 1)
280	27556/2022	26.04.2022	CRLA-246/2022	A. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25		CRIMINAL APPEAL	(Seat No - 3)
281	27557/2022	26.04.2022	CRLA-268/2020	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-25		CRIMINAL APPEAL	(Seat No - 4)
282	27558/2022	26.04.2022	CRLA-2/2018	M. R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-04-25		CRIMINAL APPEAL	(Seat No - 5)
283	27559/2022	26.04.2022	BLAPL - 8719/2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-04-25			(Seat No - 5)
284	27560/2022	26.04.2022	CRLMC - 996/2022	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22			(Seat No - 5)
285	27561/2022	26.04.2022	CRLRE V- 89/2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 5)
286	27562/2022	26.04.2022	CRLA-341/2006	B.R. DALAI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25		CRIMINAL APPEAL	(Seat No - 6)
287	27563/2022	26.04.2022	CRLA-369/2020	NIRANJAN SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-04-22		CRIMINAL APPEAL	(Seat No -)

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288	27564/2022	26.04.2022	CRLRE V-95/2022	N. J. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-21			(Seat No - 4)
289	27565/2022	26.04.2022	CRLA-237/2021	S. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25		CRIMINAL APPEAL	(Seat No - 1)
290	27566/2022	26.04.2022	CRLRE V-70/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-22		CRIMINAL REVISION	(Seat No - 1)
291	27567/2022	26.04.2022	CRLRE V-70/2021	A. P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-22		CRIMINAL REVISION	(Seat No - 1)
292	27568/2022	26.04.2022	WP (C) - 16928/2019	PRAFULLA KUMAR MALLICK	C.O.	DR (J)	Order Dtd. 2022-04-21			(Seat No - 1)
293	27569/2022	26.04.2022	WP (C) - 8203/2022	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22		WRIT BRANCH-8	(Seat No - 41)
294	27570/2022	26.04.2022	WP (C) - 8741/2022	SK. KALIM UDDIN	C.O.	COURT NO. 24	Order Dtd. 2022-04-25			(Seat No - 41)
295	27571/2022	26.04.2022	WP (C) - 8203/2022	M. N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-22		WRIT BRANCH-8	(Seat No - 41)
2	27572	26.04.2022	WP (C)	G.R.	C.O.	COURT	Order Dtd. 2022-		WRIT	(S

96	/2022	022	- 9029/ 2022	PATRA		NO. 24	04-25		BRANC H-1	ea t No - 1)
297	27573 /2022	26.04.2 022	WP (C) - 9028/ 2022	G.R. PATRA	C.O.	COURT NO. 24	Order Dtd. 2022- 04-25		WRIT BRANC H-1	(S ea t No - 1)
298	27574 /2022	26.04.2 022	WP (C) - 13698 /2012	R.K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2022- 04-25			(S ea t No - 1)
299	27575 /2022	26.04.2 022	WP (C) - 8203/ 2022	S. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-22		WRIT BRANC H-8	(S ea t No - 41)
300	27576 /2022	26.04.2 022	WP (C) - 9548/ 2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 41)
301	27577 /2022	26.04.2 022	WP (C) - 37756 /2021	KALI PRASAD MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022- 04-25			(S ea t No - 41)
302	27578 /2022	26.04.2 022	WP (C) - 8533/ 2022	P. K. MALLICK	C.O.	COURT NO. 24	Order Dtd. 2022- 04-25			(S ea t No - 41)
303	27579 /2022	26.04.2 022	WP (C) - 15736 /2009	MOTILAL MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022- 04-22			(S ea t No - 41)
3	27580	26.04.2	WP (C)	P. K.	C.O.	COURT	Order Dtd. 2022-			(S

04	/2022	022	- 8516/ 2022	MALLICK		NO. 24	04-25			ea t No - 41)
305	27581 /2022	26.04.2 022	WP (C) - 9268/ 2022	R.K. MOHABHO I	C.O.	COURT NO. 24	Order Dtd. 2022- 04-25		WRIT BRANC H-3	(S ea t No - 13)
306	27582 /2022	26.04.2 022	WP (C) - 8551/ 2022	P. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 13)
307	27583 /2022	26.04.2 022	WP (C) - 6777/ 2022	M.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022- 04-25			(S ea t No - 13)
308	27584 /2022	26.04.2 022	WP (C) - 20627 /2014	S.P. DAS	C.O.	COURT NO. 3	Order Dtd. 2022- 04-21			(S ea t No - 13)
309	27585 /2022	26.04.2 022	WP (C) - 20629 /2014	S.P. DAS	C.O.	COURT NO. 9	Order Dtd. 2022- 04-21			(S ea t No - 13)
310	27586 /2022	26.04.2 022	WP (C) - 20630 /2014	S.P. DAS	C.O.	COURT NO. 9	Order Dtd. 2022- 04-21			(S ea t No - 13)
311	27587 /2022	26.04.2 022	RPFAM - 21/20 22	R.K. MOHABHO I	C.O.	COURT NO. 24	Order Dtd. 2022- 04-25			(S ea t No - -)

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3 1 2	27588 /2022	26.04.2 022	WP (C) - 4399/ 2022	R.K. MALLICK	C.O.	COURT NO. 24	Order Dtd. 2022- 04-25		WRIT BRANC H-3	(S ea t No - 14)
3 1 3	27589 /2022	26.04.2 022	WP (C) - 9980/ 2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 14)
3 1 4	27590 /2022	26.04.2 022	WP (C) - 9879/ 2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 14)
3 1 5	27591 /2022	26.04.2 022	WP (C) - 9895/ 2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 14)
3 1 6	27592 /2022	26.04.2 022	WP (C) - 10043 /2022	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 14)
3 1 7	27593 /2022	26.04.2 022	ABLAP L- 16294 /2021	A.K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022- 04-21			(S ea t No - 14)
3 1 8	27594 /2022	26.04.2 022	WP (C) - 10042 /2022	A.K. JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 14)
3 1	27595 /2022	26.04.2 022	WP (C) -	M.R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2022- 04-25			(S ea

9			9992/ 2022			OLD				t No - 14)
3 2 0	27596 /2022	26.04.2 022	WP (C) - 15178 /2019	N SINGH	GENE RAL		Order Dtd. 2010- 12-16	AND 3/3/2 1		(S ea t No - 14)
3 2 1	27597 /2022	26.04.2 022	WP (C) - 9990/ 2022	M.R. ROUTRAY	C.O.		Order Dtd. 2022- 04-25			(S ea t No - 14)
3 2 2	27598 /2022	26.04.2 022	WP (C) - 8072/ 2015	S.K.PAR IDA	C.O.		Order Dtd. 2022- 04-25			(S ea t No - 14)
3 2 3	27599 /2022	26.04.2 022	WP (C) - 24961 /2013	S KASTURI	GENE RAL		Entire Order		WRIT BRANC H-5	(S ea t No - 22)
3 2 4	27600 /2022	26.04.2 022	WP (C) - 7668/ 2022	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 22)
3 2 5	27601 /2022	26.04.2 022	WP (C) - 324/2 014	N.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2022- 04-25		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 5)
3 2 6	27602 /2022	26.04.2 022	WP (C) - 8214/ 2022	B. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 11

										5)
3 2 7	27603 /2022	26.04.2 022	WPC (O AC) - 3189/ 2011	P C DAS	GENE RAL		Order Dtd. 2022- 02-16			(S ea t No - 11 5)
3 2 8	27604 /2022	26.04.2 022	WP (C) - 8646/ 2022	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 11 5)
3 2 9	27605 /2022	26.04.2 022	WP (C) - 7436/ 2018	SURESH CH. SUNDARA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-25			(S ea t No - 11 5)
3 3 0	27606 /2022	26.04.2 022	WP (C) - 36286 /2021	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25		WRIT BRANC H-6	(S ea t No - 24)
3 3 1	27607 /2022	26.04.2 022	WPC (O AC) - 3190/ 2011	P C DAS	GENE RAL		Order Dtd. 2022- 02-16			(S ea t No - 24)
3 3 2	27608 /2022	26.04.2 022	WP (C) - 7560/ 2022	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 24)
3 3 3	27609 /2022	26.04.2 022	WP (C) - 6779/ 2022	R.K.MAH ABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-25		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 12 3)
3 3 4	27610 /2022	26.04.2 022	WPC (O AC) - 3188/ 2011	P C DAS	GENE RAL		Order Dtd. 2022- 02-16			(S ea t No - 11 5)

			2011						No - 123)
335	27611/2022	26.04.2022	WP (C) - 8879/2022	P.K. MOHANTY	C.O.		Order Dtd. 2022-04-25		(Seat No - 123)
336	27612/2022	26.04.2022	WP (C) - 5745/2022	R.K.MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25	WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
337	27613/2022	26.04.2022	WPC (OAC) - 3187/2011	P C DAS	GENERAL		Order Dtd. 2022-02-16		(Seat No - 113)
338	27614/2022	26.04.2022	WP (C) - 8878/2022	P.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-04-25		(Seat No - 113)
339	27615/2022	26.04.2022	WP (C) - 6216/2018	P.N.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-25		(Seat No - 113)
340	27616/2022	26.04.2022	WP (C) - 31921/2021	T. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25		(Seat No - 113)
341	27617/2022	26.04.2022	CRLMC - 4426/2011	MANOJ KUMAR PANI	C.O.	COURT NO. 12	Order Dtd. 2022-04-22		(Seat No - 113)

3 4 2	27618 /2022	26.04.2 022	WP (C) - 21917 /2017	M.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022- 04-20			(S ea t No - 11 3)
3 4 3	27619 /2022	26.04.2 022	CRLMC - 4415/ 2011	B.R. SENAPAT I	C.O.	COURT NO. 12	Order Dtd. 2022- 04-22			(S ea t No - 11 3)
3 4 4	27620 /2022	26.04.2 022	WP (C) - 28861 /2020	N.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022- 04-22		WRIT BRANC H-1	(S ea t No - 2)
3 4 5	27621 /2022	26.04.2 022	CRLMC - 573/2 011	M. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022- 04-22			(S ea t No - 2)
3 4 6	27622 /2022	26.04.2 022	WP (C) - 8326/ 2017	G.SUNDA RA	C.O.	COURT NO. 12	Order Dtd. 2022- 04-25			(S ea t No - 2)
3 4 7	27623 /2022	26.04.2 022	WP (C) - 28861 /2020	S.K. RATH	C.O.	COURT NO. 22	Order Dtd. 2022- 04-22		WRIT BRANC H-1	(S ea t No - 2)
3 4 8	27624 /2022	26.04.2 022	WP (C) - 8834/ 2022	RABINDR A KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 2)
3 4 9	27625 /2022	26.04.2 022	WP (C) - 26500 /2021	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 5)
3 5	27626 /2022	26.04.2 022	WP (C) -	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2022- 04-25			(S ea

0			9270/ 2017			OLD				t No - 11 5)
3 5 1	27627 /2022	26.04.2 022	WP (C) - 9445/ 2022	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-20			(S ea t No - 11 5)
3 5 2	27628 /2022	26.04.2 022	WP (C) - 8284/ 2022	D. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 11 5)
3 5 3	27629 /2022	26.04.2 022	WP (C) - 10195 /2022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25		WRIT BRANC H-5	(S ea t No - 32)
3 5 4	27630 /2022	26.04.2 022	WP (C) - 9039/ 2022	PRAMODA KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 32)
3 5 5	27631 /2022	26.04.2 022	WP (C) - 10197 /2022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25		WRIT BRANC H-5	(S ea t No - 32)
3 5 6	27632 /2022	26.04.2 022	WP (C) - 10196 /2022	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25		WRIT BRANC H-5	(S ea t No - 32)
3 5 7	27633 /2022	26.04.2 022	WP (C) - 9850/ 2022	SAROJ KUMAR PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-20			(S ea t No - 32

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3 5 8	27634 /2022	26.04.2 022	WP (C) - 8536/ 2022	P. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 32)
3 5 9	27635 /2022	26.04.2 022	WP (C) - 11953 /2016	M NAYAK	GENE RAL		Order Dtd. 2022- 04-20			(S ea t No - 32)
3 6 0	27636 /2022	26.04.2 022	WP (C) - 16244 /2014	L K NAYAK	GENE RAL		Order Dtd. 2022- 01-12			(S ea t No - 32)
3 6 1	27637 /2022	26.04.2 022	WP (C) - 8534/ 2022	P. K. MALLICK	C.O.		Order Dtd. 2022- 04-25			(S ea t No - 32)
3 6 2	27638 /2022	26.04.2 022	WP (C) - 8810/ 2022	SOBHANA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25			(S ea t No - 32)
3 6 3	27639 /2022	26.04.2 022	WP (C) - 9054/ 2022	G. P. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25		WRIT BRANC H-1	(S ea t No - 1)
3 6 4	27640 /2022	26.04.2 022	WP (C) - 9741/ 2022	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022- 04-25		WRIT BRANC H-8	(S ea t No - 43)
3 6 5	27641 /2022	26.04.2 022	WP (C) - 3408/ 2018	P. K. MALLICK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-25			(S ea t No

										- 43)
3 6 6	27642 /2022	26.04.2 022	ABLAP L- 11243 /2019	P K MOHANTY	GENE RAL		Order Dtd. 2019- 12-19			(S ea t No - 43)
3 6 7	27643 /2022	26.04.2 022	WP (C) - 3408/ 2018	SUJIT SATAPAT HY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-25			(S ea t No - 43)
3 6 8	27644 /2022	26.04.2 022	CRLMC - 3033/ 2011	S K BEHERA	GENE RAL		Order Dtd. 2013- 10-07		CRIMI NAL MISC- 1	(S ea t No - 5)
3 6 9	27645 /2022	26.04.2 022	WP (C) - 1254/ 2017	K. P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22		WRIT BRANC H-6	(S ea t No - 35)
3 7 0	27646 /2022	26.04.2 022	WP (C) - 31476 /2011	S K BEHERA	GENE RAL		Order Dtd. 2022- 04-25			(S ea t No - 35)
3 7 1	27647 /2022	26.04.2 022	WP (C) - 1254/ 2017	LOKANAT H DASH	C.O.	COURT NO. 1	Order Dtd. 2022- 04-22		WRIT BRANC H-6	(S ea t No - 35)
3 7 2	27648 /2022	26.04.2 022	WP (C) - 35875 /2021	S K NAYAK	GENE RAL		Order Dtd. 2022- 02-08			(S ea t No - 35)
3 7 7	27649 /2022	26.04.2 022	WP (C) -	B. MOHARAN	C.O.	COURT NO. 3	Order Dtd. 2022- 04-25			(S ea

3			31875 /2020	A		OLD				t No - 35)
3 7 4	27650 /2022	26.04.2 022	ABLAP L- 2841/ 2022	D PARIDA	GENE RAL		Order Dtd. 2022- 04-19			(S ea t No - 35)
3 7 5	27651 /2022	26.04.2 022	WP (C) - 6585/ 2022	RAMESH KUMAR SAHU	C.O.	COURT NO. 3	Order Dtd. 2022- 04-25	WRIT BRANC H (DIVI SION BENCH)		(S ea t No - 12 1)
3 7 6	27652 /2022	26.04.2 022	BLAPL - 9699/ 2021	D PARIDA	GENE RAL		Order Dtd. 2022- 04-19			(S ea t No - 12 1)
3 7 7	27653 /2022	26.04.2 022	OJC- 7544/ 1999	S K PAL	GENE RAL		PetitionAnnexure,	WRIT BRANC H-3		(S ea t No - 28)
3 7 8	27654 /2022	26.04.2 022	WP (C) - 1447/ 2003	M MISHRA	GENE RAL		Order Dtd. 2022- 03-11			(S ea t No - 28)
3 7 9	27655 /2022	26.04.2 022	WP (C) - 23795 /2012	S MOHARAN A	GENE RAL		Order Dtd. 2014- 03-04	WRIT BRANC H-9		(S ea t No - 50)
3 8 0	27656 /2022	26.04.2 022	WP (C) - 20177 /2021	P P PARIDA	GENE RAL		Order Dtd. 2021- 07-26			(S ea t No - 50)

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381	27657/2022	26.04.2022	BLAPL - 2623/2022	P.K.PATRI	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 50)
382	27658/2022	26.04.2022	BLAPL - 1445/2022	H.K.BHOL	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 50)
383	27659/2022	26.04.2022	BLAPL - 1811/2022	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 50)
384	27660/2022	26.04.2022	ABLAP L- 9935/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-25			(Seat No - 50)
385	27661/2022	26.04.2022	ABLAP L- 9798/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-25			(Seat No - 50)
386	27662/2022	26.04.2022	BLAPL - 2899/2022	A.K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 50)
387	27663/2022	26.04.2022	BLAPL - 9059/2021	B.PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2022-04-19		CRIMINAL MISC-1	(Seat No - 2)
388	27664/2022	26.04.2022	BLAPL - 10196/2021	R.K.MAHABHOI	C.O.	COURT NO. 25	Order Dtd. 2022-04-25			(Seat No

										- 2)
3 8 9	27665 /2022	26.04.2 022	BLAPL - 10657 /2021	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 2)
3 9 0	27666 /2022	26.04.2 022	BLAPL - 2276/ 2022	M K BEHERA	GENE RAL		Order Dtd. 2022- 04-04			(S ea t No - 2)
3 9 1	27667 /2022	26.04.2 022	BLAPL - 2903/ 2022	B.S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 2)
3 9 2	27668 /2022	26.04.2 022	BLAPL - 2887/ 2022	S.K.BIS WAL	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 2)
3 9 3	27669 /2022	26.04.2 022	BLAPL - 2898/ 2022	S.P.SAH OO	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 2)
3 9 4	27670 /2022	26.04.2 022	BLAPL - 2895/ 2022	P.JENA	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 2)
3 9 5	27671 /2022	26.04.2 022	BLAPL - 2894/ 2022	NIRANJA N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 2)
3 9 6	27672 /2022	26.04.2 022	BLAPL - 1535/ 2022	T.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 2)
3 9 7	27673 /2022	26.04.2 022	BLAPL - 1483/ 2022	S.PATTA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t

			2022							No - 2)
398	27674/2022	26.04.2022	BLAPL - 1509/2022	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 2)
399	27675/2022	26.04.2022	BLAPL - 2917/2022	B.R. SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 2)
400	27676/2022	26.04.2022	BLAPL - 2915/2022	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 2)
401	27677/2022	26.04.2022	WP (C) - 9283/2022	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25		WRIT BRANCH-3	(Seat No - 13)
402	27678/2022	26.04.2022	BLAPL - 2445/2022	P.K.ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 13)
403	27679/2022	26.04.2022	WP (C) - 205/2022	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 13)
404	27680/2022	26.04.2022	BLAPL - 2921/2022	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 13)
405	27681/2022	26.04.2022	WP (C) - 7296/2021	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25		WRIT BRANCH-5	(Seat No

										- 23)
4 0 6	27682 /2022	26.04.2 022	BLAPL - 1692/ 2022	M.K.PAN I	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 23)
4 0 7	27683 /2022	26.04.2 022	WP (C) - 5795/ 2022	P. K. DASH	C.O.	COURT NO. 6	Order Dtd. 2022- 04-25		WRIT BRANC H-7	(S ea t No - 48)
4 0 8	27684 /2022	26.04.2 022	BLAPL - 2928/ 2022	G.JAYAS INGH	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 48)
4 0 9	27685 /2022	26.04.2 022	WP (C) - 2982/ 2022	R. R. DAS	C.O.	COURT NO. 6	Order Dtd. 2022- 04-20		WRIT BRANC H-5	(S ea t No - 23)
4 1 0	27686 /2022	26.04.2 022	BLAPL - 2877/ 2022	S.K.BHA NJDEO	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 23)
4 1 1	27687 /2022	26.04.2 022	WP (C) - 9361/ 2022	S. K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022- 04-25		WRIT BRANC H-4	(S ea t No - 38)
4 1 2	27688 /2022	26.04.2 022	BLAPL - 2878/ 2022	D.K.PAN DA	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
4	27689	26.04.2	BLAPL	R.C.BHO	C.O.	COURT	Order Dtd. 2022-			(S

13	/2022	022	- 2881/ 2022	I		NO. 11	04-25			ea t No - 38)
414	27690 /2022	26.04.2 022	BLAPL - 2910/ 2022	U.C.JEN A	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
415	27691 /2022	26.04.2 022	BLAPL - 2888/ 2022	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
416	27692 /2022	26.04.2 022	BLAPL - 2926/ 2022	A K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
417	27693 /2022	26.04.2 022	WP (C) - 6788/ 2018	P C MOHANTY	GENE RAL		Order Dtd. 2019- 08-13			(S ea t No - 38)
418	27694 /2022	26.04.2 022	BLAPL - 2886/ 2022	R.C. MAHARAN A	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
419	27695 /2022	26.04.2 022	BLAPL - 1440/ 2022	P K DASH	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
420	27696 /2022	26.04.2 022	BLAPL - 2905/ 2022	R.C. MAHARAN A	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)

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4 2 1	27697 /2022	26.04.2 022	BLAPL - 2929/ 2022	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
4 2 2	27698 /2022	26.04.2 022	BLAPL - 1680/ 2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
4 2 3	27699 /2022	26.04.2 022	BLAPL - 1546/ 2022	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
4 2 4	27700 /2022	26.04.2 022	BLAPL - 2925/ 2022	R.K.MAL LICK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
4 2 5	27701 /2022	26.04.2 022	BLAPL - 2911/ 2022	R.DAS	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
4 2 6	27702 /2022	26.04.2 022	BLAPL - 2931/ 2022	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
4 2 7	27703 /2022	26.04.2 022	BLAPL - 2875/ 2022	SUBAS SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
4 2	27704 /2022	26.04.2 022	BLAPL -	M R SAHOO	C.O.	COURT NO.	Order Dtd. 2022- 04-25			(S ea

8			2572/ 2022			11				t No - 38)
4 2 9	27705 /2022	26.04.2 022	BLAPL - 1705/ 2022	A.K.MOH ANTY	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 38)
4 3 0	27706 /2022	26.04.2 022	BLAPL - 2433/ 2022	SUBAS SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25	CRMIN AL MISC- 2		(S ea t No - 13)
4 3 1	27707 /2022	26.04.2 022	BLAPL - 2546/ 2022	D.K.MAL LICK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 13)
4 3 2	27708 /2022	26.04.2 022	BLAPL - 2930/ 2022	R.K.MOH ANTY	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 13)
4 3 3	27709 /2022	26.04.2 022	BLAPL - 10005 /2021	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 13)
4 3 4	27710 /2022	26.04.2 022	BLAPL - 1698/ 2022	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 13)
4 3 5	27711 /2022	26.04.2 022	WPC (O A) - 1130/ 2018	L.D.PAN DA	C.O.	COURT NO. 11	Order Dtd. 2022- 04-22	OA Branc h		(S ea t No - 1)

4 3 6	27712 /2022	26.04.2 022	BLAPL - 1698/ 2022	S.K.MOH ANTY	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 1)
4 3 7	27713 /2022	26.04.2 022	BLAPL - 1679/ 2022	S.K.JEN A	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 1)
4 3 8	27714 /2022	26.04.2 022	WP (C) - 8970/ 2022	D. K. NAIK	C.O.	COURT NO. 6	Order Dtd. 2022- 04-21			(S ea t No - 1)
4 3 9	27715 /2022	26.04.2 022	WP (C) - 4218/ 2022	SUMANTA DAS	C.O.	COURT NO. 6	Order Dtd. 2022- 04-22			(S ea t No - 1)
4 4 0	27716 /2022	26.04.2 022	RVWPE T- 25/20 19	NIRANJA N ROUT	C.O.	COURT NO. 6	Order Dtd. 2022- 04-22			(S ea t No - 1)
4 4 1	27717 /2022	26.04.2 022	FAO- 80/20 22	R. R. DAS	C.O.	COURT NO. 15	Order Dtd. 2022- 04-21			(S ea t No - 1)
4 4 2	27718 /2022	26.04.2 022	FAO- 80/20 22	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022- 04-21			(S ea t No - 1)
4 4 3	27719 /2022	26.04.2 022	FAO- 89/20 22	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022- 04-21			(S ea t No - 1)
4 4 4	27720 /2022	26.04.2 022	FAO- 89/20 22	S. PATRO	C.O.	COURT NO. 15	Order Dtd. 2022- 04-21			(S ea t No - 1)

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4 4 5	27721 /2022	26.04.2 022	FAO- 120/2 022	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022- 04-21			(S ea t No - 1)
4 4 6	27722 /2022	26.04.2 022	FAO- 123/2 022	SATYABA N SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022- 04-21			(S ea t No - 1)
4 4 7	27723 /2022	26.04.2 022	FAO- 123/2 022	S. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022- 04-21			(S ea t No - 1)
4 4 8	27724 /2022	26.04.2 022	WPC (O AC) - 3906/ 2014	M. R. ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2022- 04-22			(S ea t No - 1)
4 4 9	27725 /2022	26.04.2 022	WPC (O AC) - 50/20 15	MADHABA NANDA MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022- 04-22	OA Branc h		(S ea t No - 1)
4 5 0	27726 /2022	26.04.2 022	WPC (O A) - 335/2 015	DEBENDR A BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022- 04-22			(S ea t No - 1)
4 5 1	27727 /2022	26.04.2 022	CRLMC - 2337/ 2021	SAMIR BARIK	C.O.	COURT NO. 6	Order Dtd. 2022- 04-12			(S ea t No - 1)
4 5 2	27728 /2022	26.04.2 022	CRLMC - 2877/ 2021	BIJAY KUMAR DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022- 04-13			(S ea t No - 1)
4 5 3	27729 /2022	26.04.2 022	CRLMC - 393/2 020	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022- 04-25			(S ea t No

										- 1)
4 5 4	27730 /2022	26.04.2 022	BLAPL - 2914/ 2022	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022- 04-25			(S ea t No - 1)
4 5 5	27731 /2022	26.04.2 022	FAO- 608/2 020	R. K. DEHURY	C.O.	COURT NO. 24	Order Dtd. 2022- 04-08			(S ea t No - 1)
4 5 6	27732 /2022	26.04.2 022	SA- 283/1 981	P R SWAIN	GENE RAL		Order Dtd. 1992- 08-11			(S ea t No - 1)
4 5 7	27733 /2022	26.04.2 022	FAO- 621/2 020	R. K. DEHURY	C.O.		Order Dtd. 2022- 04-08			(S ea t No - 1)
4 5 8	27734 /2022	26.04.2 022	WP (C) - 198/2 006	N DAS	GENE RAL		Entire Brief		WRIT BRANC H-7	(S ea t No - 18)
4 5 9	27735 /2022	26.04.2 022	WP (C) - 33252 /2011	R K BARIK	GENE RAL		Order Dtd. 2022- 04-19			(S ea t No - 18)
4 6 0	27736 /2022	26.04.2 022	WP (C) - 33253 /2011	R K BARIK	GENE RAL		Order Dtd. 2022- 04-19			(S ea t No - 18)
4 6 1	27737 /2022	26.04.2 022	CONTC - 7288/ 2021	S P SETHY	GENE RAL		Entire Order		CONTE MPT	(S ea t No - 1)

4 6 2	27738 /2022	26.04.2 022	WP (C) - 11909 /2006	S C DASH	GENE RAL		Order Dtd. 2022- 04-12			(S ea t No - 1)
4 6 3	27739 /2022	26.04.2 022	WP (C) - 21121 /2016	T BAG	GENE RAL		Order Dtd. 2022- 04-25			(S ea t No - 1)
4 6 4	27740 /2022	26.04.2 022	WP (C) - 22607 /2018	P K NAYAK	GENE RAL		Order Dtd. 2019- 09-04	6/12/ 19, 3/2/1 9, 1/3/2 1, 30/3/ 21, 8/4// 21, 31/8/ 21, 15/11 /21	WRIT BRANC H-8	(S ea t No - 42)
4 6 5	27741 /2022	26.04.2 022	CONTC (CP)- 708/2 014	D P PANIGRA HI	GENE RAL		Order Dtd. 2022- 04-19			(S ea t No - 42)
4 6 6	27742 /2022	26.04.2 022	WP (C) - 22361 /2021	MADAN DAS	GENE RAL		PetitionAnnexure,C ounter,Entire Order,Affidavit,	ALL I A PETIT ION	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
4 6 7	27743 /2022	26.04.2 022	WP (C) - 33584 /2011	R K BARIK	GENE RAL		Order Dtd. 2022- 03-28			(S ea t No - 10 5)
4 6 8	27744 /2022	26.04.2 022	WP (C) - 11790 /2017	M R MALLA	GENE RAL		Order Dtd. 2022- 04-18			(S ea t No - 10 5)

4 6 9	27745 /2022	26.04.2 022	WP (C) - 5470/ 2019	H K BHOL	GENE RAL		Order Dtd. 2019- 04-15		WRIT BRANC H-2	(S ea t No - 34)
4 7 0	27746 /2022	26.04.2 022	ABLAP L- 7897/ 2020	R K BEHERA	GENE RAL		Order Dtd. 2020- 08-13			(S ea t No - 34)
4 7 1	27747 /2022	26.04.2 022	CRLMC - 2577/ 2008	S K BEHERA	GENE RAL		Order Dtd. 2011- 05-17		CRIMI NAL MISC- 3	(S ea t No - 4)
4 7 2	27748 /2022	26.04.2 022	WP (C) - 11603 /2014	R BEHERA	GENE RAL		Entire Order			(S ea t No - 4)
4 7 3	27749 /2022	26.04.2 022	ABLAP L- 7839/ 2020	R K BEHERA	GENE RAL		Order Dtd. 2020- 08-13			(S ea t No - 4)
4 7 4	27750 /2022	26.04.2 022	BLAPL - 7402/ 2021	M R DASH	GENE RAL		Order Dtd. 2022- 04-20			(S ea t No - 4)
4 7 5	27751 /2022	26.04.2 022	WP (C) - 5728/ 2018	A N SWAIN	GENE RAL		Order Dtd. 2018- 07-24		WRIT BRANC H-1	(S ea t No - 30)
4 7 6	27752 /2022	26.04.2 022	WP (C) - 39404 /2021	S K PARHI	GENE RAL		Order Dtd. 2022- 04-21		WRIT BRANC H-6	(S ea t No - 24)
4	27753	26.04.2	WP (C)	K S DAS	GENE		Order Dtd. 2022-		WRIT	(S

77	/2022	022	- 6879/ 2022		RAL		04-21		BRANCH (DIVISION BENCH)	eat No- 124)
478	27754 /2022	26.04.2 022	WP (C) - 5728/ 2018	A N SWAIN	GENE RAL		Order Dtd. 2018- 07-24		WRIT BRANCH-1	(S eat No- 30)
479	27755 /2022	26.04.2 022	RSA- 591/2 005	J P KAR	GENE RAL		Order Dtd. 2019- 04-17	15/5/ 19		(S eat No- 30)
480	27756 /2022	26.04.2 022	FAO- 126/2 022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022- 04-26		MISC. APPEAL SEC.	(S eat No- 9)
481	27757 /2022	26.04.2 022	CRLMC - 697/2 022	R. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2022- 04-22			(S eat No- 9)
482	27758 /2022	26.04.2 022	WPC (O A) - 1452/ 2015	P K DALAI	GENE RAL		Order Dtd. 2021- 11-12			(S eat No- 9)
483	27759 /2022	26.04.2 022	WP (C) - 1746/ 2014	B D BISOI	GENE RAL		Order Dtd. 2022- 03-29		WRIT BRANCH-3	(S eat No- 13)

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